

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2585  
ANSWERED ON:10.05.2016  
Misutilisation of Funds under PMS  
Nagar Shri Rodmal

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government has received complaints regarding misutilisation of funds under the Post-Matric Scholarship scheme for Scheduled Castes in the country;
- (b) if so, the details thereof during each of the last three years and the current year, State-wise;
- (c) the corrective steps taken by the Government in this regard;
- (d) whether the Government proposes to release the scholarship directly into the bank accounts of the beneficiary students; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI VIJAY SAMPLA)

(a) & (b): Yes, Madam. The Post-matric Scholarship for SC students (PMS-SC), a Centrally sponsored Scheme is implemented by State Governments/Union Territory Administrations. The details of the major complaints regarding misutilisation of funds under PMS-SC during the last three years and the current year state-wise is at Annexure.

(c): Complaints/representations received with regard to misutilisation of funds under PMS-SC are immediately forwarded to the concerned State Government/ UT Administration for remedial action. States/UTs have been advised to ensure:

- (i) payment of scholarship directly to the Bank/Post Office accounts of the beneficiaries/institutions.
- (ii) that requisite database in the states may be integrated with the Unique Identification Authority of India (UIADI) by embedding Aadhar numbers and using UIADI enabled bank account for crediting the scholarships and UIADI authentication services for beneficiary identification.
- (iii) annual inspection of all the institutions by a State Government Officer not below the level of a Group A officer.
- (iv) Fee fixation committee is in place to regulate the fee claims of institutions where applicable.

(d) & (e): The Scheme is a Centrally Sponsored Scheme and implemented by the States/UTs. The States/UTs, which implement the Scheme have been directed to transfer the Scholarship amount in the bank/Post office account of individual students and the educational institution respectively.